

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2749 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the th 26 April, 2022

Sub: **Restricted holiday station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/1071 dtd. the 25th April, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 29.04.2022 along with station leave permission from the evening of 28.04.2022 till the morning of 30.04.2022**, has been granted. The Civil Judge cum Assistant Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/2750/A, dated , 26-04-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

/s/